

MR. CHAIRMAN: The questioner is not there. He was not there yesterday. Today also, he is not there. Is there any supplementary? There is no supplementary also. The Minister may lay the Statement on the Table of the House.

श्रीमती रेणुका सिंह सरुता: सर, मैं इसका विवरण सदन पटल पर रखता हूँ।

MR. CHAIRMAN: Now, Q. No. 112.

Plan to increase Anganwadi centres

*112. SHRI MANAS RANJAN BHUNIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is planning to increase the number of Anganwadi Centres (AWCs) in each State;
- (b) if so, the details of the plan to be implemented;
- (c) at present how many Anganwadi Centres are in the country; and
- (d) what is the amount of salary/wages being paid to workers and helpers in each Centre?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (c) Anganwadi Services under the Umbrella integrated Child Development Services (ICDS) is a centrally sponsored Scheme implemented by the States/UTs. The Scheme aims at holistic development of children below 6 years of age and pregnant women & lactating mothers. The scheme provides for a package of six services comprising of (i) Supplementary nutrition (ii) Pre-school non-formal education (iii) Nutrition and Health Education (iv) Immunization (v) Health check-up and (vi) Referral services.

These services are delivered through the Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) at the Anganwadi Centres (AWCs). During the third phase of expansion of the Integrated Child Development Services (ICDS) Scheme, the Government had approved cumulatively a TOTAL of 14 lakh Anganwadi Centres (AWCs) across the country. As on date 13,99,697 AWCs have been sanctioned to the States/UTs out of which 13,77,595 AWCs are operational in various States/UTs as per details given in Annexure-I

(See below). There is no proposal to increase the number of approved AWCs in each State/UT at present.

(d) The Anganwadi Services envisages the Anganwadi Workers and Helpers as honorary workers from local community who come forward to render their services, on part time basis, in the area of child care and development. Being honorary workers, they are paid monthly honorarium as decided by Government from time to time.

Currently, honorarium is paid @ ₹ 4,500/- per month to Anganwadi Workers (AWWs) at main-Anganwadi Centres (AWCs); ₹ 3,500/- per month to AWWs at mini-AWCs; ₹ 2,250/- per month to Anganwadi Helpers (AWHs); performance linked incentive of ₹ 250/- per month to AWHs, with effect from 1st October, 2018. AWWs are paid ₹ 500/- per month under POSHAN Abhiyaan for using Integrated Child Development Services-Common Application Software (ICDS-CAS). Besides, many States/UTs are giving additional honorarium to Anganwadi Workers and Anganwadi Helpers out of their own resources. Details of additional honorarium paid by States/UTs to AWWs/AWHs is given at Annexure-II (See below).

In addition to the honorarium paid by the Government of India, the AWWs/AWHs are also provided other benefits as given below:

- (i) Paid absence of 180 days of maternity leave.
- (ii) Award of ₹ 50,000/- cash and a Citation at Central level and ₹10,000/- cash and a Citation at State level to motivate the Anganwadi Workers and give recognition to good voluntary work.
- (iii) A set of two Uniform (saree/suit @ ₹ 400/- per saree per annum).
- (iv) Coverage under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for AWWs/AWHs in the age group of 18-50 years.
- (v) Coverage under Pradhan Mantri Suraksha Bima Yojana (PMSBY) for AWWs/AWHs in the age group of 51-59 years.
- (vi) Modified Anganwadi Karyakarti Bima Yojana (AKBY) for AWWs/AWHs in the age group of 51-59 years.
- (vii) Female Critical Illness benefits of ₹ 20,000/- on diagnosis of identified illness.
- (viii) Scholarships to their children studying in 9th to 12th Standard (including ITI courses).
- (ix) 50% reservation for AWWs in recruitment of Supervisors.

Annexure-I*State-wise details of sanctioned and operational AWCs*

Sl. No	States/UTs	No. of Anganwadi Centres (AWCs)	
		Sanctioned AWCs	Operational AWCs
1	2	3	4
1.	Andhra Pradesh	55607	55607
2.	Telangana	35700	35634
3.	Arunachal Pradesh	6225	6225
4.	Assam	62153	62153
5.	Bihar	115009	104090
6.	Chhattisgarh	52474	51301
7.	Goa	1262	1262
8.	Gujarat	53029	53029
9.	Haryana	25962	25962
10.	Himachal Pradesh	18925	18925
11.	Jammu and Kashmir	31938	29599
12.	Jharkhand	38432	38432
13.	Karnataka	65911	65911
14.	Kerala	33318	33244
15.	Madhya Pradesh	97135	97135
16.	Maharashtra	110486	110219
17.	Manipur	11510	11510
18.	Meghalaya	5896	5896
19.	Mizoram	2244	2244
20.	Nagaland	3980	3980
21.	Odisha	74154	72587
22.	Punjab	27314	27289
23.	Rajasthan	62010	61974
24.	Sikkim	1308	1308

1	2	3	4
25.	Tamil Nadu	54439	54439
26.	Tripura	10145	9911
27.	Uttar Pradesh	190145	187997
28.	Uttrakhand	20067	20067
29.	West Bengal	119481	116227
30.	Andaman and Nicobar Islands	720	720
31.	Chandigarh**	450	450
32.	Delhi*	10897	10897
33.	Dadra and Nagar Haveli	302	302
34.	Daman and Diu	107	107
35.	Lakshadweep	107	107
36.	Puducherry	855	855
	All India	1399697 [1400000 earlier sanctioned by GOI]	1377595

Based on State/UTs level consolidated report.

*253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no11-33/2015-CD-1 Dated 16 November 2018.

** 50 AWCs surrendered by Chandigarh Administration accepted in MWCD vide order no.11-33/2015-CD dated 21 Dec., 2018

Annexure-II

Details of additional Honorarium Paid by States/UTs to AWWs/AWHs

(In Rs.)

Sl. No	States/UTs	Additional honorarium given by States/UTs	
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)
1	2	3	4
1.	Andaman and Nicobar Islands	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil

1	2	3	4
4.	Assam	2000	1000
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	2000	1000
8.	Dadra and Nagar Haveli	1000	600
9.	Daman and Diu	1000	600
10.	Delhi	6678	3339
11.	Goa	3062-11937*	3000-6000*
12.	Gujarat	3300	1700
13.	Haryana	7286-8429*	4215
14.	Himachal Pradesh	1750	900
15.	Jammu and Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	5000	2500
18.	Kerala	2000	2000
19.	Lakshadweep	3000	2000
20.	Madhya Pradesh	7000	3500
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2600	1300
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300

1	2	3	4
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	294-306*	150
34.	Tamil Nadu	6750 (that includes pay-2500, GP 500, & DA-3750)	4275 (that includes pay-1500 GP-400 & DA-2375)
35.	Telangana	6000	3750
36.	Tripura	2865	1924

* Depending on the qualification and/or number of years of service

SHRI MANAS RANJAN BHUNIA: Sir, my first supplementary is that in our country, in all the States, the number of anganwadi centres sanctioned is 13,99,697, and the operational centres are 13,77,595. Sir, 22,102 centres are not operationalized at this moment. So, my question is this. What is your understanding and direction and what is your supervisory report as to how these non-operational centres will be operated?

SHRIMATI SMRITI ZUBIN IRANI: Sir, I would like to inform the hon. Member that when it comes to building of anganwadi centres that have been financially provided for by the Government, we ensure that we seek convergence of efforts between line Ministries at the district, State, and in fact, even the block level. I am happy to report that twenty seven States have already submitted to the Centre their convergence plans. And in our meetings, specifically with Chief Ministers, in our communication with Governors, we have highlighted wherever buildings are still not completed, or, for that matter, even we track whether such buildings have electricity, running toilet facilities, and we, from time to time, communicate with the States. Not only do we restrict ourselves to such communication, but, the Secretary WCD also has regular video conferences to facilitate this.

SHRI MANAS RANJAN BHUNIA: Sir, I want to know from the hon. Minister that sanctioned posts of anganwadi workers as on date are 13,99,697, and the existing positions are 13,20,856. So, 78,839 anganwadi workers are not in working condition. Secondly, as helpers, 1,06,646 workers are not in working condition. What are the reasons?

MR. CHAIRMAN: Manas Ranjanji, you have to ask one question at a time, not two.

SHRIMATI SMRITI ZUBIN IRANI: Sir, we highlight vacancies since it is the function of the State Government to ensure that those vacancies which are of sanctioned posts, are filled. But also, Sir, I would like to highlight that once we sanction anganwadi centre's construction, there are times when States also surrender them. Just, for an example, Sir, to illustrate this point, 253 anganwadi centres were surrendered by the Government of Delhi and accepted by us in November, 2018. So, we calibrate where such services are shut down, and then, calibrate the sanctioned posts, and then, process our request again to the State Government to fill the vacancies.

श्रीमती विप्लव ठाकुर: चेयरमैन सर, मैं मंत्री जी से यह जानना चाहती हूँ कि आप आंगनवाड़ी केन्द्र खोलने का जो क्राइटीरिया बनाते हैं, उसमें भौगोलिक स्थितियों का ध्यान रखा जाता है? जैसे हिमाचल प्रदेश है, जो बहुत ही high hills में है, वहाँ पर population scattered है। इसके चलते एक जगह से एक आंगनवाड़ी केन्द्र पर बच्चों को आने के लिए कई-कई बार 5-5, 6-6 किलोमीटर का रास्ता तय करना पड़ता है। मैं यह जानना चाहती हूँ कि क्या आप भौगोलिक स्थितियों को देखते हुए norms में थोड़ी ढील देगी, जिससे कि वहाँ पर छोटी-छोटी जगहों पर आंगनवाड़ी केन्द्र खोले जा सकें?

SHRIMATI SMRITI ZUBIN IRANI: Sir, centres are open not only in rural and hilly areas but services are also provided in urban centres, and in conjunction with the State Governments, wherever need arises, we give relaxation as and when the States so desire.

श्री विशम्भर प्रसाद निषाद: माननीय सभापति महोदय, स्टेट गवर्नमेंट आंगनवाड़ी वर्कर्स से अन्य कार्य लेती है, जैसे इलेक्शन का काम, जनगणना का काम आदि। मैं यह जानना चाहता हूँ कि चूँकि उनसे बहुत काम लिया जाता है, इसलिए उनका जो मानदेय 3,500 रुपये आपने निर्धारित किया है, क्या उसको बढ़ाकर पूरे देश में, सभी राज्यों में इनको एक समान मानदेय देने पर विचार करेंगी, 5,000 रुपये से अधिक देने पर विचार करेंगी?

SHRIMATI SMRITI ZUBIN IRANI: Sir, the honorarium given is pan India. It is not an honorarium that varies from State to State.

MR. CHAIRMAN: Q.No. 113. The questioner is not present. Are there any supplementaries?

*113. [The questioner was absent.]

झारखंड में एकलव्य आदर्श आवासीय विद्यालय

113. **श्री समीर उरांव:** क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) झारखंड में कुल कितने एकलव्य आदर्श आवासीय विद्यालय खोले जाने की योजना है;